

ITEM NO.16

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 240/2026

EAS SARMA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 27-02-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Mr. Prashant Bhushan, AOR
Ms. Neha Rathi, Adv.
Mr. Prateek Yadav, Adv.
Ms. Kajal Giri, Adv.
Ms. Somya Kumari, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

List on 02.04.2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR